



PACL LIMITED

CIN: U70101RJ1996PLC011577

PACL/DLH/2018/142

To

www.pacltd.com

Date: 17/07/2018

Nodal office cum secretary
Hon'ble Justice (Retd.) R. M. Lodha Committee
(In matter of PACL Limited),
Securities & Exchange Board of India,
SEBI Bhavan, Plot No.C-4A, G-Block,
Bandra Kurla Complex. Bandra (East), Mumbai -400051

Sub: Final Proposal-PACL Properties

Madam,

1. We have pursued the invitation for counter proposal in furtherance of revised proposal dated July 03, 2018 submitted by PACL and put on the website of SEBI i.e. www.sebi.gov.in/PACLhtml

2. We are submitting our final proposal to facilitate sale of our properties to an amount of Rs. 28,000 crores (rupees twenty eight thousand crores) payable in following manner:

- a. First year Rs. 7,000 crores
- b. Second year Rs. 8,000 crores
- c. Third year Rs. 8,000 crores
- d. Fourth Year Rs. 3,000 Crores
- e. Fifth Year Rs. 2,000 Crores

3. We reiterate the justification provided by us for accepting our offer explained in detail in our previous proposals dated 14.04.2018 and 03.07.2018.

4. We are also enclosing cheques amounting to Rs. 500 crores along with list of properties against with the cheques have been received in favour of SEBI, that in event our proposal is accepted, you may kindly encash the same and intimate us accordingly (that on acceptance of our proposal, some of the cheques expired since they were collected before meeting held on April 12, 2018, will be replaced within two days from intimation of acceptance of proposal).

Thanking you,

Yours truly,

(Sikender Singh Dhillon)

Director